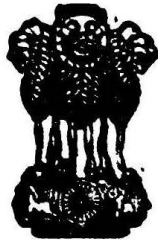


**COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS**

**FIRST TO Hundredth REPORTS
(ENGLISH VERSION)**



सत्यमेव जयते

Third LOK SABHA

182770 70

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

EIGHTY-SIXTH REPORT

(Third Lok Sabha)

I, the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee, present on their behalf this their Eighty-sixth Report.

2. The Committee met on the 20th April, 1966 to consider allotment of time to the Resolutions set down in the List of Business for Friday, the 22nd April, 1966.

3. The Members whose resolutions had been included in the List of Business for the 22nd April, 1966 had been invited to present their views on the resolutions before the Committee. Shri Kashi Nath Pandey attended the sitting.

4. The Committee recommend the allocation of time as follows:—

- | | |
|--|-----------|
| (1) Resolution regarding Proclamation of Emergency and Defence of India Act. | 2 hours. |
| (2) Resolution regarding Industrialisation of under-developed States. | 1½ hours. |
| (3) Resolution regarding Family Planning programme. | 1½ hours. |
| (4) Resolution regarding Soil conservation. | 1½ hours. |

NEW DELHI:

April 20, 1966.
Chaitra 30, 1888 (Saka).

S. V. KRISHNAMOORTHY RAO,
Chairman.
Committee on Private Members'
Bills and Resolutions.